MR. SPEAKER: All right; we can defer it and think about this.

DR. KARAN SINGH: Secondly, the possibility of a parliamentary Delegation under your leadership—you happen to come from that State....

MR. SPEAKER: We will have to think about it.

DR. KARAN SINGH:....in which people can be associated to visit over the week-end to see the situation and to help in the restoration of friendship and communal harmony can be considered; it will be very useful.

PROF. N. G. RANGA (Guntur): We welcome this.

**श्री राम विलास पासवान** (हाजीपुर) : मैंने आज सवेरे भी आप से आग्रह किया था और अब भी आग्रह कर रहा हूं—हम लोगों ने जानबूझकर कालिंग-एटेन्शन नहीं दिया था, क्योंकि जिस तरह का सेन्सेटिव-ईशू था उस में पार्लियामेन्ट को भी दो-चार दिन वाच करना चाहिये और ऐसा एटमास्फ़ीअर क्रिएट करना चाहिये जिस से सद्भावपूर्ण वातावरण बन सके । अगर मेम्बर्स यहां पर बोलने लगेंगे तो बात दूसरी हो जायगी, इस लिये आप इस को भी पोस्टपोन कर दें ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I may inform the hon. House that the Home Minister is there; a Peace Committee has been formed and people intend to take a peace procession in order to create a proper atmosphere, and they have requested the Home Minister to lead this procession.

MR. SPEAKER: May I assume that the House is of the opinion that we defer this?

SEVERAL HON. MEMBERS: Yes.

SHRI SATYASADHAN CHAKRABORTY (Calcutta-South): Also we want to appeal to the people as Members of Parliament....

MR. SPEAKER: I think, the same can be a sort of appeal to the people, condemning such things.

SHRI SATYASADHAN CHAKRABORTY: It should be recorded that we appeal to the people to maintain communal harmony—a unanimous appeal to the people.

MR. SPEAKER: Now, matters under rule 377.

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12.15 hrs.

## MATTERS UNDER RULES 377

### RELIEF MEASURES FOR DROUGHT AFFECTED AREAS OF ORISSA

**SHRI HARIHAR SOREN (Keonjhar): I would like to raise the following matter under rule 377.

The people of Orissa are reeling under the impact of a serious drought which has gripped the whole State. According to an assessment made by the State Government, 3244 villages have been affected by the drought. The farmers in the drought-hit villages are suffering untold misery in the absence of a proper relief. About half of the cultivated lands have suffered extensive damage due to a cyclone which swept over Badchana area of Cuttack district and the whole of Mayurbhanj district. The drought-affected farmers are selling their cattle.

Unless some urgent steps are taken, the farmers of the State will continue to suffer. Agriculture is their main source of livelihood. I suggest to the Government to expedite National Rural Employment Programme and Integrated Rural Development Programme vigorously throughout the State. Funds allocated for such programmes should be augmented. Relief measures should be taken on war-footing. Loans not repaid by the farmers should

**The original speech was delivered in Oriya.

not be collected in the current financial year. Subsidies should be given to the small and marginal farmers.

In view of this I demand that the Government of India should provide an assistance of Rs. 100 crores to Orissa to deal with the drought situation.

(ii) NEED FOR FIXING SUPPORT PRICE OF TURMERIC.

SHRI P. RAJAGOPAL NAIDU (Chittoor): Turmeric otherwise known as Haldi is an important commercial crop in Andhra Pradesh and it ranks first in the country in Turmeric production.

The price of turmeric has crashed as never before. The present prices range between Rs. 160 to Rs. 230 per quintal as against Rs. 550 in 1969, Rs. 950 in 1977 and Rs. 910 per quintal in 1978.

It is thus seen that due to the steep fall in prices of turmeric, the producers are very much ruined. The income from the crop is much less than the cost incurred.

Whereas the cost of production of turmeric per acre works out to nearly Rs. 16,000, the income is only Rs. 4000 in that area. This data is given by Mahatma Phule Agricultural University in Sangli district of Maharashtra.

The Government has not yet fixed support price for turmeric as done in the case of other commercial crops. It is quite necessary to fix up the minimum price for turmeric to protect the producers. I, therefore, request the Government to fix up a minimum price of at least Rs. 700 per quintal for this commodity.

I also request the Government to enter into the market, purchase turmeric and have a buffer stock to protect the turmeric producers.

(iii) REPORTED DEATHS DUE TO SOME UNKNOWN DISEASE IN SIKAR (RAJASTHAN)

श्री चतुर्भुज (झालावाड़): जिला सीकर (राजस्थान) में भयंकर अज्ञात बीमारी के द्वारा अनेक व्यक्तियों की मृत्यु हो चुकी है । समाचारपत्रों के अनुसार 30 व्यक्तियों की मृत्यु हुई है । इस अज्ञात बीमारी से पीड़ित लोगों को तत्काल अस्पताल पहुंचाया गया और कुछ व्यक्तियों की तो जयपुर अस्पताल भी पहुंचाया गया लेकिन इस बीमारी के मरीजों को नहीं बचाया जा सका । अतः इस बीमारी का तत्काल निदान निकाला जाये । इस के लिए केन्द्रीय स्वास्थ्य मंत्रालय अपनी ओर से विशेष डाक्टरों की नियुक्ति इस इलाके में करे ताकि इस भयंकर बीमारी के विस्तार को रोका जा सके और लोगों को बचाया जा सके ।

(iv) NEED FOR EVICTING UNAUTHORISED OCCUPANTS OF GOVERNMENT QUARTERS IN GOLD MARKET AREA

श्री आर० एन० राकेश (चैल): गोल मार्किट के डी० आई० जेड० एरिया में रावर्ट स्क्वेअर, लेक स्क्वेअर तथा अन्य स्क्वेअरों में टाइप चार श्रेणी के एक मंजिले क्वार्टर कई वर्ष पहले से खाली पड़े हैं और इनमें असामाजिक तत्वों ने अपने अड्डे बना रखे हैं । केन्द्रीय लोक निर्माण विभाग और ठेकेदार इन असामाजिक तत्वों को बसाने के लिये जिम्मेदार हैं, जिनके का ण वहां आसपास के आवंटितियों को अकथनीय परेशानियों का सामना करना पड़ रहा है, कुछ व्यक्तियों ने इन तत्वों के विरुद्ध मंदिर मार्ग थाने, पुलिस के उच्च अधिकारियों और सी० पी० डब्ल्यू० डी० के संबंधित इंजीनियरों को लिखित शिकायतें की हैं लेकिन उन की कोई सुनवाई नहीं हो रही है ।

कई वर्ष पहले क्वार्टरों को खाली कराकर और उन्हें असामाजिक तत्वों के अड्डे बनाकर छोड़ देने से इस क्षेत्र में जहां एक ओर कानून और व्यवस्था की स्थिति बिगड़ रही है और वैध आवंटितियों का जीना दूभर हो रहा है, वहां दूसरी ओर सरकार को किराये के रूप में प्राप्त होने वाले राजस्व की हानि हो रही है और अनेक सरकारी कर्मचारियों को सरकारी आवास का भी